

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 7th January, 2020

No. HC.VII-167 (Pt.-VII)/2014/208/A : Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers to participate in a Training Course on "Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Officer", scheduled to be held from **28.01.2020 to 30.01.2020** at the **Central Detective Training Institute, Kolkata-**

Sl. No.	Name	Designation	Contact Details
1.	Smti Shivani Handique	Chief Judicial Magistrate, Kokrajhar	Mob. No. 97065-69430 e-mail: shandique@gmail.com
2.	Smti Sujata Dutta	Chief Judicial Magistrate, Bongaigaon	Mob. No. 98647-95563 e-mail: sd_bunu@yahoo.com sujata.sdbunu@gmail.com

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VII)/2014/209 - 221/A dated 07.01.2020
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata (with reference to letter No. CDTI(K)/ Trg./ Nomin./2019-20/2824, dated 10.12.2019)
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kokrajhar / Bongaigaon.

He / she is requested to inform the nominated participant of his / her District accordingly.

8. Smti Shivani Handique, Chief Judicial Magistrate, Kokrajhar
9. Smti Sujata Dutta, Chief Judicial Magistrate, Bongaigaon

For any queries regarding the programme, the participants may contact at [**Landline Number: 033-22841049/1184/0036, Fax Number: 033-22844578, Email- cdts.kol.bprd@nic.in Official website: cdtskolkata@nic.in**]

10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

NY 21/2020
Registrar (Judicial)
07 01.2020